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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.72/BB/ 2018	-	Admission	252(3)	M/s Macsian Apparels Pvt Ltd Vs ROC

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

No. 6 DIVYA PRASAD  
No. 9880708545

Petitioner Company  
M/s Macsian Apparels Pvt Ltd



**ORDER**

PCS for Petitioner Company is present. Matter is listed today for admission. Registry has raised some objections. PCS is directed to comply with the objections. List it on 06.03.2018.



Member (T)



Member (J)